

Crl.L.P. No.13 of 2017

Sabrina Pradhan vs. Mingma Doma Bhutia

BEFORE

THE HON'BLE MRS. JUSTICE MEENAKSHI MADAN RAI, JUDGE

28-12-2017 Present : Mr. Tsewang Namgyal, Advocate for the Petitioner.

Learned Counsel for the Petitioner submits that he seeks to withdraw the Petition.

Considered and ordered accordingly.

In view of this, Crl.L.P. stands disposed of.

Judge
28-12-2017

Index : ~~Yes~~/No

Internet : Yes/~~No~~